

NOTIFICATION

No. 26 /UHC/Admn.A/2005.

Dated: April 4, 2005.

Pursuant to the Government Notification No.04-Ek- (9)/XXXVI (1)/Nyaya Anubhag/2005,Dehradun dated 01-04-2005,Sri Chiranji Lal, Retd. Addl. District & Sessions Judge from U.P. is re-appointed till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge/ III F.T.C., Nainital in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

No. 27 . /UHC/Admn.A/2005.

Dated: April 4, 2005.

Pursuant to the Government Notification No.04-Ek- (9)/XXXVI (1)/Nyaya Anubhag/2005,Dehradun dated 01-04-2005,Sri Lal Chand, Retd. Addl. District & Sessions Judge from U.P. is re-appointed till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge / VI F.T.C., Dehradun in the vacant Court from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

No. 28 . /UHC/Admn.A/2005.

Dated: April 4, 2005.

Ms. Kumkun Rani, Addl. District & Sessions Judge/II F.T.C., Hardwar is transferred and posted as Addl.District & Sessions Judge/I F.T.C., Hardwar in the vacant Court.

No. 29 . /UHC/Admn.A/2005.

Dated: April 4, 2005.

Sri Alok Verma, Addl.District & Sessions Judge/III F.T.C., Hardwar is transferred and posted as Addl.District & Sessions Judge/II F.T.C., Hardwar vice Ms. Kumkum Rani.

No. 30. /UHC/Admn.A/2005.

Dated: April 4, 2005.

Pursuant to the Government Notification No.04-Ek- (9)/XXXVI (1)/Nyaya Anubhag/2005,Dehradun dated 01-04-2005,Sri D.L. Sharma, Retd. District & Sessions Judge from U.P. is re-appointed till he attains the age of 62 years or earlier as the case may be, as Additional District & Sessions Judge / III F.T.C.,

Contd. Page no.2:...

Hardwar vice Sri Alok Verma from the date of taking over charge by him on the pay and allowances equivalent to the pay and allowances he would be drawing at the time of his retirement, minus total amount of pension drawn/payable as per rules.

By Order of the Court,

Sd./-

(Meena Tiwari)
Additional Registrar.